

RAJYA SABHA
UNSTARRED QUESTION NO. 1803
TO BE ANSWERED ON 06.03.2020

Pending arrears payment to fertilizer companies

1803. SHRI A.VIJAYAKUMAR

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- a) Whether Government is aware that a number of Chemicals are imported and if so, the reasons for such imports;
- b) whether it is fact that many of the fertilizer companies are on the edge of closure due to pending arrears payment from Government; and
- c) the details of arrears pending and released during the last three years to fertilizer companies in the country?

ANSWER

MINISTER FOR CHEMICALS AND FERTILIZERS (SHRI D. V. SADANANDA GOWDA)

(a) : The import of major chemicals and petrochemicals during the last five years is as under:

Year	Imports ('000' MTs)
2014-15	10105
2015-16	11041
2016-17	11338
2017-18	12345
2018-19	12663

The import of major chemicals and petrochemicals has increased during the last five years. This increase of imports of chemicals & petrochemicals is due to insufficient domestic production capacity to meet the growing domestic demand, comparatively higher cost of production in the country & also due to comparatively smaller scale of operations.

(b) : No report from any one of the urea manufacturing units being on the edge of closure due to pending arrears payment from Government has been received.

(c) : The details of arrear pending and released during past 3 years to Fertilizer companies is as under:

(Rupees: in crores)

Scheme	2017-18			2018-19			2019-20		
	Arrears (Bills in hand as on 1st April)	Released	Pending	Arrears (Bills in hand as on 1st April)	Released	Pending	Arrears (Bills in hand as on 1st April)	Released	Pending
Indigeno us P&K	7864.68	7864.68	0.00	4864.64	4864.64	0.00	4976.82	4976.74	0.08
City Compost	0.00	0.00	0.00	1.10	1.10	0.00	20.78	20.78	0.00
Imported P&K	4341.69	4341.69	0.00	5032.01	5032.01	0.00	3282.37	3217.49	64.88
Imported Urea	399.71	399.71	0.00	354.69	354.69	0.00	639.95	450.03	189.92
Total	12606.08	12606.08	0.00	10252.44	10252.44	0.00	8919.92	8665.04	254.88

(* Pending as on 28.2.2020)

(Coordination Section)

Subject- Rajya Sabha admitted Question No. 1803 for answer on 6th March, 2020 – regarding Pending arrears payment to fertilizer companies.

FR is a Rajya Sabha admitted Question No. 1803 for answer on 6th March, 2020 on the above subject informing that the said question has been allocated to Department of Chemicals and Petrochemicals for co-ordination and submitting the reply to the Minister (C&F). The text of the Admitted Question is as under:-

Pending arrears payment to fertilizer companies

1803. SHRI A.VIJAYAKUMAR:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- d) Whether Government is aware that a number of chemicals are imported and if so, the reasons for such imports;
- e) Whether it is a fact that many of the fertilizer companies are on the edge of closure due to pending arrears payment from Government; and
- f) The details of arrears pending and released during the last three years to fertilizer companies in the country?

2. This Question was circulated to all Divisions concerned in the Deptt. of Chemicals & Petrochemicals, D/o of Fertilizers and D/o Pharmaceuticals with the request to furnish the requisite information for framing necessary reply.

3. The Divisions in Chemicals & Petrochemicals divisions have furnished the reply as under:-

CH Division - p.no. /c

4. D/o Fertilizers has furnished information vide p.no. /c.

5. D/o Pharmaceuticals has also furnished information vide p.no. /c.

6. Summing up the above information, a draft reply to the said question is attempted and placed opposite for consideration of Hon'ble Minister (C&F).

7. File is submitted please.

MOST IMMEDIATE
ADMITTED QUESTION

F.No. Co-15012/4/2020-Coord-CPC
Government of India
Ministry of Chemicals & Fertilizers
Department of Chemicals & Petrochemicals

New Delhi, dated the 02.03.2020.

OFFICE MEMORANDUM

Subject:- Rajya Sabha admitted question no. 1803 to be answered on 6th March, 2020 regarding Pending arrears payment to fertilizer companies.

The undersigned is directed to forward a copy of Rajya Sabha admitted Qus. No. 1803 on the above subject and to request all concerned to furnish the requisite material point-wise for framing necessary reply.

2. It is requested that necessary material may be provided to the section alongwith a soft copy at e-mail address taneja.neelam@gov.in by 3rd March, 2020 (FN) positively.

Encl: As above

(Neelam Taneja)
Under Secretary to the Govt. of India

To

1. Director (CH-I) / Dir (CH-II).
2. Shri Chetram Meena, Section Officer (PSU)
Department of Fertilizers, New Delhi
3. Smt. S.U. Ansari, Under Secretary
Department of Pharmaceuticals, New Delhi

F.No. Co-15012/4/2020-Coord-CPC
Government of India
Ministry of Chemicals & Fertilizers
Department of Chemicals & Petrochemicals

Subject:- Rajya Sabha admitted question no. 1803 to be answered on 6th March, 2020 regarding Pending arrears payment to fertilizer companies.

FR is a Rajya Sabha admitted Qus. No. 1803 on the above subject. It has been allotted to Department of Chemicals and Petrochemicals for co-ordination and submitting the reply to the MOS (C&F)/MCF.

2. We may forward a copy of this OM to all the Divisions in the Deptt. of Chemicals & Petrochemicals, Department of Pharmaceuticals and D/o of Fertilizers with the request to furnish the requisite information called for therein alongwith a soft copy at e-mail address taneja.neelam@gov.in to Coordination Section by 3rd March, 2020 (FN) positively.

3. An OM is put up for kind consideration please.

Submitted please.

